

S. BUTA SINGH : That be would  
Bharatiya Janata Party. (*Interruptions*)

SHRI MOTI LAL VORA : Whatsoever  
party may it be, it may be the Bharatiya  
Janata Party or the Janata Party, all parties  
should adopt this programme jointly.  
(*Interruptions*)

SHRI C. JANGA REDDY : We are  
with you . . . (*Interruptions*)

SHRI BALWANT SINGH RAMOO-  
WALIA (Sangrur) : BJP manifesto. . . .  
(*Interruptions*)

[*English*]

SHRI MOTI LAL VORA : I am not  
mentioning about BJP or Janata Party or  
any other party. I am only requesting all  
the political parties to be away from the  
political platform and have a cooperation  
in implementing this programme, this  
national programme. This national pro-  
gramme has to be implemented in all  
respect.

[*Translation*]

The hon. Member, Shri Digvijaya Singh  
referred to China and said that the people  
there are trying to stick to one child norm  
in order to check population growth. But  
Shri Digvijaya Singh might be knowing as to  
what incentives they are giving for maintain-  
ing one child norm. We can visualise the  
major changes that China has undergone  
after adopting these measures. There the  
number of children in a family has come to  
2 or 3. The incentives being given are not  
adequate. We are getting full benefit of  
giving incentives.

A lot of discussion on this subject has  
taken place in this House. The family  
welfare programme is not the responsibility  
of the Health Ministry only. I can assure  
you this much that there would be no delay  
if all of us join together and make a sincere  
effort to implement this programme. If we  
are able to check growth in population, we  
will be able to make progress. Our Hon.  
Prime Minister, Shri Rajiv Gandhi has  
been saying time and again that we will  
have to check the population growth fully

if at all we want to take the country ahead  
on the path of progress.

I once again assure that the Government  
will duly consider the points raised by Shri  
Digvijaya Singh. We will also take action on  
suggestions made by the hon. Members.

18.21 hrs.

STATEMENT RE : INCIDENTS IN THE  
GOLDEN TEMPLE, AMRITSAR ON 9TH  
MAY, 1988 AND THEREAFTER

[*English*]

THE MINISTER OF HOME  
AFFAIRS (S. BUTA SINGH) : Sir,  
I rise to inform the House of certain  
disturbing developments in Golden Temple,  
Amritsar.

About 7.30 A.M. on 9th May some  
construction material was collected near  
'Karah Parshad Point' outside the Golden  
Temple complex. Information was received  
that an attempt would be made to occupy  
an adjoining multi-storeyed private building  
in order to strengthen the fortification of  
Golden Temple complex by the militants.  
On receipt of this information, S. P. City  
Amritsar accompanied by Commandant,  
49th Battalion CRPF visited the spot and  
reported his assessment of the situation to  
DIG, CRPF and SSP Amritsar.

At about 1.30 P. M. Shri S. S. Virk,  
DIG, CRPF accompanied by Commandant,  
49th Battalion, CRPF and S. P. City  
Amritsar, reached the scene with reinforce-  
ments. Inspection of the site confirmed  
that a wall was being constructed in an  
unauthorised manner. The authorities  
requested the masons to stop the work.  
The masons agreed and went inside the  
complex.

As the officers turned back, firing  
started from inside the complex and one of  
the bullets hit the DIG, Shri Virk, in the  
jaw. The police and para-military forces  
returned the fire. Shri Virk was rushed to  
Shri Guru Tegh Bahadur Hospital, Amrit-  
sar, where he was operated upon and he is  
now out of danger.

371 *Statement re : Incidents in  
Golden Temple*

MAY 11, 1988

*Statement re : Incidents in 372  
Golden Temple*

[Shri S. Buta Singh]

Exchange of fire between militants inside the Temple and para-military forces outside continued intermittently till.

MR. DEPUTY SPEAKER : The House stands adjourned to re-assemble tomorrow at 11 a.m.

18.25 hrs.

*The Lok Sabha then adjourned till Eleven  
of the Clock on Thursday, May 12,  
1988/Vaisakha 22, 1910 (Saka)*

---